

**GOVERNMENT OF INDIA
FINANCE
LOK SABHA**

UNSTARRED QUESTION NO:4803
ANSWERED ON:18.12.2009
ANNUAL LISTING FEE
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Will the Minister of FINANCE be pleased to state:

- (a) whether the Bombay Stock Exchange (BSE) has taken steps to suspend the trading in shares of companies not paying annual listing fee;
- (b) if so, the details thereof, till date; and
- (c) the names of companies which have not paid their annual listing fee?

Answer

MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI NAMO NARAIN MEENA)

(a) The Stock Exchange suspends companies who have not paid the listing fee in full on the equity shares listed on the Exchange, for the relevant financial year. As reported, companies who fail to pay the listing fee after sufficient reminders are issued a show cause notice for suspension for non-payment of listing fees and companies who fail to pay the listing fee or fail to respond to the show cause notice are suspended.

(b) For the year 2008-09, seven companies were suspended by the Bombay Stock Exchange (BSE) for non-payment of listing fees. For the year 2009-10, the BSE has so far issued two reminders to those companies which have not paid the listing fees, but their shares are still traded on the exchange.

(c) As informed by BSE, the following companies were suspended for non-payment of listing fee for the year 2008-09:

Sr. No Company name

- 1 Hotline Teletube & Components Ltd.
- 2 Hotline Glass Ltd.
- 3 Dhar Textile Mills Ltd.
- 4 Wellworth Overseas Ltd#.
- 5 Tripex Overseas Ltd.
- 6 Genus Commu-Trade Ltd.#
- 7 e. Star Infotech Ltd.

#Suspension of these companies has been revoked as these companies have paid the listing fees subsequently.